

MARGINAL FARMERS AND AGRICULTURAL WORKERS' PENSION BILL*

SHRI P. RAJAGOPAL NAIDU : I beg to move for leave to introduce a Bill to provide for payment of pension by the Central Government to the marginal farmers and agricultural workers after their completing 70 years of age.

MR. DEPUTY-SPEAKER : The question is,

"That leave be granted to introduce a Bill to provide for payment of pension by the Central Government to the marginal farmers and agricultural workers after their completing 70 years of age".

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU : I introduce the Bill.

INCOME-TAX (AMENDMENT) BILL*

(Amendment of section 53)

SHRI R. D. GATTANI (Jodhpur) : I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961".

The motion was adopted.

SHRI R. D. GATTANI : I introduce † the Bill.

15' 33 hrs.

EXPLORATION AND UTILIZATION OF UNDERGROUND WATER RESOURCES BILL*

SHRI K. LAKKAPPA (Tumkur) : I beg to move for leave to introduce a Bill to provide for better utilization of the underground water resources for irrigation purposes.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill to provide for better utilization of the underground water resources for irrigation purposes".

The motion was adopted.

SHRI K. LAKKAPPA : I introduce the Bill.

SMALL FARMERS ASSISTANCE BILL*

SHRI K. LAKKAPPA : I beg to move for leave to introduce a Bill to provide for the grant of loans and various subsidies to small farmers.

MR. DEPUTY SPEAKER : The question is:

"That leave be granted to introduce a Bill to provide for the grant of loans and various subsidies to small farmers.

The motion was adopted.

SHRI K. LAKKAPPA : I introduce the Bill.

15' 34 hrs.

SPECIAL MARRIAGE (AMENDMENT) BILL*

(Amendment of section 4 and 6).

SHRI R. D. GATTANI (Jodhpur) : I beg to move for leave to introduce a Bill further to amend the Special Marriage Act, 1954.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Special Marriage Act, 1954".

The motion was adopted...

SHRI R. D. GATTANI : I introduce the Bill.

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† Introduce with the recommendation of the President.